

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 21/AM12
HELD ON 24.08.2011
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 21/87-NC-7/2011 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 24.08.2011 under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Addl. Industrial Adviser, D/o C&PC
- 3) Shri S.S. Bose, Senior Development Officer, DIPP
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 19/AM12 held on 10.08.2011 and 20/AM12 held on 17.08.2011.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

ONLINE CASES

Case No.:8/38/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
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1	HQ File :01/87/050/00351/AM11/	RLA File :04/24/040/00123/AM11/	Lic.No/Date:0410118945 18.11.2010	Defer Date:07.09.2011
	Decision: The firm had submitted its reply a copy of which was forwarded to D/o C&PC on 25.03.2011 followed by reminder on 10.06.2011, 30.06.2011 and 10.08.2011 (D.O. reminder) for furnishing comments expeditiously. Comments of D/o C&PC are still awaited. Hence, it was decided by the Committee to issue another D.O. reminder to D/o C&PC for furnishing comments expeditiously.			

2	Case No.:9/38/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00352/AM11/	RLA File :04/24/040/00129/AM11/	Lic.No/Date:0410118940 18.11.2010	Defer Date:07.09.2011
	Decision: The firm had submitted its reply a copy of which was forwarded to D/o C&PC on 24.03.2011 followed by reminder on 10.06.2011, 30.06.2011 and 10.08.2011 (D.O. reminder) for furnishing comments expeditiously. Comments of D/o C&PC are still awaited. Hence, it was decided by the Committee to issue another D.O. reminder to D/o C&PC for furnishing comments expeditiously.			

3	Case No.:1/39/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00366/AM11/	RLA File :04/24/040/00216/AM11/	Lic.No/Date:0410119163 24.11.2010	Defer Date:07.09.2011
	Decision: The firm had submitted its reply a copy of which was forwarded to D/o C&PC on 25.03.2011 followed by reminder on 10.06.2011, 30.06.2011 and 10.08.2011 (D.O. reminder) for furnishing comments expeditiously. Comments of D/o C&PC are still awaited. Hence, it was decided by the Committee to issue another D.O. reminder to D/o C&PC for furnishing comments expeditiously.			

4	Case No.:10/38/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00353/AM11/	RLA File :04/24/040/00102/AM11/	Lic.No/Date:0410119256 29.11.2010	Defer Date:07.09.2011
	Decision: The firm had submitted its reply a copy of which was forwarded to D/o C&PC on 25.03.2011 followed by reminder on 10.06.2011, 30.06.2011 and 10.08.2011 (D.O. reminder) for furnishing comments expeditiously. Comments of D/o C&PC are still awaited. Hence, it was decided by the Committee to issue another D.O. reminder to D/o C&PC for furnishing comments expeditiously.			

5	Case No.:11/38/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00354/AM11/	RLA File :04/24/040/00088/AM11/	Lic.No/Date:0410119255 29.11.2010	Defer Date:07.09.2011
	Decision: The firm had submitted its reply a copy of which was forwarded to D/o C&PC on 24.03.2011 followed by reminder on 10.06.2011, 30.06.2011 and 10.08.2011 (D.O. reminder) for furnishing comments expeditiously. Comments of D/o C&PC are still awaited. Hence, it was decided by the Committee to issue another D.O. reminder to D/o C&PC for furnishing comments expeditiously.			

6	Case No.:3/50/87-ALC1/2010	Party Name:HAMILTON HOUSEWARES PVT.LTD,	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00490/AM11/	RLA File :03/94/040/00890/AM11/	Lic.No/Date:0310619147 03.03.2011	Defer Date:14.09.2011
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 27.07.2011. Comments of D/o C&PC are still awaited.			

Case No.: 4/50/87-ALC1/2010	Party Name:JASMINE POLYTECH PRIVATE LIMITED	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Approved
HQ File :01/87/050/00491/AM11/	RLA File :02/24/040/00213/AM11/	Lic.No/Date:0210155712 03.03.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39159042	63/0- PET FLAKES (HOT WATER WASHED) PVC LESS THAN 0.03%; MOISTURE LESS THAN 1.00%	700.000	M.T	33782440.00	735200.00 US\$
				Total	33,782,440.00	735,200.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39159042	PET BOTTLE WASTE/SCRAP	833.000	M.T	26793445.00	583100.00 US\$	Value & Qty
				Total	26,793,445.00	583,100.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/29/2011-PC.II dated 19.08.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PET Flakes (PVC Less than 0.03%, Moisture less than 1.00%)	1 kg	PET Bottle waste/Scrap	1.05 kg

Case No.: 7/6/87-ALC1/2011	Party Name:LINCON POLYMERS PVT.	Meet No/Date:21/87-ALC1/2011	Status:
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8		LTD.,	24.08.2011	Deferred
	HQ File :01/87/050/00037/AM12/	RLA File :08/24/040/00384/AM11/	Lic.No/Date:0810097931 01.04.2011	Defer Date:07.09.2011
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 26.07.2011. Comments of D/o C&PC are still awaited.			

9	Case No.:1/3/87-ALC1/2011	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00005/AM12/	RLA File :02/24/040/00210/AM11/	Lic.No/Date:0210157408 06.04.2011	Defer Date:14.09.2011
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 02.08.2011. Comments of D/o C&PC are still awaited.			

10	Case No.:6/10/87-ALC1/2011	Party Name:ECOPLAST LTD.	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00064/AM12/	RLA File :03/94/040/01098/AM11/	Lic.No/Date:0310626935 18.04.2011	Defer Date:07.09.2011
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 02.08.2011. Comments of D/o C&PC are still awaited.			

11	Case No.:3/11/87-ALC1/2011	Party Name:R.R.KABEL LIMITED,	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00074/AM12/	RLA File :03/95/040/00821/AM11/	Lic.No/Date:0310628471 28.04.2011	Defer Date:07.09.2011
	Decision: A D/L No. 46011/53/2011-PC.II dated 21.06.2011 was issued by D/o C&PC to firm followed by reminders from DGFT on 12.07.2011 and 17.08.2011 giving 15 days time for submission of information. Reply still awaited from the firm			

Case No.:2/6/87-ALC1/2011	Party Name:M.V.ENTERPRISES,	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Approved
HQ File :01/87/050/00032/AM12/	RLA File :05/24/040/00023/AM12/	Lic.No/Date:0510289196 29.04.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40170090	62/0- TYRE RECLAIMED RUBBER (Net Contents of Import Items in Export Product (1. Scrapped tyres / Rejected tyres (981.25 M.T.) (2. Rubber Softner Active Agent (Diary Disulphide) (3.33 M.T.) (3. Pine Tar Oil (15.42 M.T.)	1000.000	M.T	29705000.00	650000.00 US\$
				Total	29,705,000.00	650,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40040000	Scrapped tyres / Rejected tyres	1416.660	M.T	12948272.40	283332.00 US\$	Value & Qty
2	38123020	Rubber Softner Active Agent (Diary Disulphide)	10.090	M.T	1072087.73	23459.25 US\$	Value & Qty
3	38059090	Pine Tar Oil	51.390	M.T	2489434.38	54473.40 US\$	Value & Qty
				Total	16,509,794.51	361,264.65	

Decision: According to the technical comments of DIPP dated 24.08.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Tyre Reclaimed Rubber	1000.00 MT	1. Scrapped Tyres/Rejected Tyres	1416.660 MT
		2. Rubber Softener Active Agent (Diary Disulphide)	10.090 MT
		3. Pine Tar Oil	51.390 MT
Note: The Import Item No. 1 Scrapped Tyres/Rejected Tyres is covered under ITC HS Code 40040000 which defined as ‘waste, pairings and scrap of rubber (other than hard rubber) and powders and granules obtained therefrom. According to the ITCHS Code scrap of rubber is a restricted item under import policy subject to condition that import of used rubber tyres with one cut in bead wire and import of used rubber tubes cut in two pieces, however, is free. The firm has not mentioned cut(s) in rubber tyres. Keeping in view the above policy provision, the Committee decided that scrapped tyre/rejected tyre imported under Advance Authorization must have one cut in bead wire. After approval of Minutes, the file may be put up to DG for information. A Note may be sent to Policy – IV (PC-IV) Division so that in case PC-IV Division wants to incorporate some specific condition in Chapter-4 of FTP/HBP Vol.I, it may consider.			

13	Case No.:7/10/87-ALC1/2011	Party Name:ECOPLAST LTD.	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00065/AM12/	RLA File :03/94/040/01133/AM11/	Lic.No/Date:0310629303 03.05.2011	Defer Date:14.09.2011
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 02.08.2011. Comments of D/o C&PC are still awaited.			

14	Case No.:10/10/87-ALC1/2011	Party Name:PYE TOOLS PVT.LIMITED	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00068/AM12/	RLA File :30/24/040/00009/AM12/	Lic.No/Date:3010074722 03.05.2011	Defer Date:14.09.2011
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 27.07.2011. Comments of D/o C&PC are still awaited.			

15	Case No.:2/7/87-ALC1/2011	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00040/AM12/	RLA File :03/95/040/00101/AM12/	Lic.No/Date:0310629756 05.05.2011	Defer Date:14.09.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 02.08.2011. Comments of D/o C&PC are awaited.			

Case No.:8/14/87-ALC1/2011		Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Approved																
HQ File :01/87/050/00097/AM12/		RLA File :03/94/040/00141/AM12/	Lic.No/Date:0310631673 18.05.2011	Defer Date:																
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td></td><td></td><td>62/0- PNEUMATIC RADIAL TYRES REINFORCED WITH NYLON / POLYESTER TYRE CORD WARP SHEET OTHER THAN BUS AND TRUCK</td><td></td><td></td><td></td><td>56942500.00</td></tr></table>							Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)			62/0- PNEUMATIC RADIAL TYRES REINFORCED WITH NYLON / POLYESTER TYRE CORD WARP SHEET OTHER THAN BUS AND TRUCK				56942500.00
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)														
		62/0- PNEUMATIC RADIAL TYRES REINFORCED WITH NYLON / POLYESTER TYRE CORD WARP SHEET OTHER THAN BUS AND TRUCK				56942500.00														

1	40119900	TYRES (OFF HIGHWAY RADIAL TYRES FOR TRACTOR AND IMPLEMENT)	10000000.000	K.G	2676298400.00	US\$
				Total	2,676,298,400.00	56,942,500.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40012100	NATURAL RUBBER	3460000.000	K.G	894410000.00	19030000.00 US\$	Qty
2	40022000	SYNTHETIC RUBBER : PBR	1000000.000	K.G	220900000.00	4700000.00 US\$	Qty
3	40021990	SYNTHETIC RUBBER : SBR - 1502 / 1712 / 1723 / 1783	1500000.000	K.G	310200000.00	6600000.00 US\$	Qty
4	28030010	CARBON BLACK	2900000.000	K.G	252155000.00	5365000.00 US\$	Qty
5	59021010	NYLON TYRE CORD FABRIC (DIPPED)	300000.000	K.G	81075000.00	1725000.00 US\$	Qty
6	59022010	POLYESTER TYRE CORD FABRIC (DIPPED)	300000.000	K.G	60630000.00	1290000.00 US\$	Qty
7	72173020	BEAD WIRE	250000.000	K.G	18800000.00	400000.00 US\$	Qty
8	38123010	RUBBER CHEMICAL : ANTIOXIDANTS	200000.000	K.G	37600000.00	800000.00 US\$	Qty
9	38121000	RUBBER CHEMICAL : ACCELERATOR	50000.000	K.G	9870000.00	210000.00 US\$	Qty
10	28429090	RUBBER CHEMICAL : RETARDERS	15000.000	K.G	3172500.00	67500.00 US\$	Qty
11	28170010	ZINC OXIDE	80000.000	K.G	9400000.00	200000.00 US\$	Qty
12	38231119	MISCELLANEOUS CHEMICALS : STEARIC ACID	115000.000	K.G	9188500.00	195500.00 US\$	Qty
13	27129010	MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX	100000.000	K.G	13395000.00	285000.00 US\$	Qty
14	34031100	MISCELLANEOUS CHEMICALS : MOULD RELEASE AGENT	50000.000	K.G	7990000.00	170000.00 US\$	Qty
		MISCELLANEOUS CHEMICALS : FILLER					

15	38249025	MISCELLANEOUS CHEMICALS : PLASTICISERS (PRECIPITATED SILICA)	10000.000	K.G	658000.00	14000.00 US\$	Qty
16	38122090	MISCELLANEOUS CHEMICALS : PLASTICISERS	500000.000	K.G	32900000.00	700000.00 US\$	Qty
17	25030090	INSOLUBLE SULPHUR	50000.000	K.G	5522500.00	117500.00 US\$	Qty
				Total	1,967,866,500.00	41,869,500.00	

Decision: According to the technical comments of DIPP dated 24.08.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Pneumatic radial tyres reinforced with nylon/polyester tyre cord warp sheet other than bus and truck tyres (off high way radial tyres for tractor and implement)	10000000.00 kg	1. Natural Rubber	3460000.00 kg
		2. Synthetic Rubber	
		(a) PBR	1000000.00 kg
		(b) SBR-1502 / 1712 / 1723 / 1783	1500000.00 kg
		3. Carbon Black	2900000.00 kg
		4. Nylon Tyre Cord Fabric (Dipped)	300000.00 kg
		5. Polyester Tyre Cord Fabric (Dipped)	300000.00 kg
		6. Bead wire	250000.00 kg
		7. Rubber chemicals	
		(a) Antioxidants	200000.00 kg
		(b) Accelerator	50000.00 kg
		(c) Retarder	15000.00 kg
		8. Zinc Oxide	80000.00 kg
		9. Misc. Chemicals	

			(a) Stearic Acid	115000.00 kg
			(b) Microcrystalline Wax	100000.00 kg
			(c) Mould Release Agent	50000.00 kg
			(d) Filler (Precipated Silica)	10000.00 kg
			(e) Plasticiser	500000.00 kg
			10. Insoluble Sulphur	50000.00 kg

Case No.:9/14/87-ALC1/2011		Party Name:BALKRISHNA INDUSTRIES LIMITED,		Meet No/Date:21/87-ALC1/2011 24.08.2011		Status: Approved	
HQ File :01/87/050/00098/AM12/		RLA File :03/94/040/00140/AM12/		Lic.No/Date:0310631678 18.05.2011		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM		Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40119900	62/0- PNEUMATIC RADIAL TYRES REINFORCED WITH NYLON / POLYESTER TYRE CORD WARP SHEET OTHER THAN BUS AND TRUCK TYRES (OFF HIGHWAY RADIAL TYRES FOR TRACTOR AND IMPLEMENT)		10000000.000	K.G	2676298400.00	56942500.00 US\$
					Total	2,676,298,400.00	56,942,500.00
Sl.No.	ITCHS	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF	Limiting Factor (Value/Oty/Value

	Code					(Currency)	& Qty)
1	40012100	NATURAL RUBBER	3460000.000	K.G	894410000.00	19030000.00 US\$	Qty
2	40022000	SYNTHETIC RUBBER : PBR	1000000.000	K.G	220900000.00	4700000.00 US\$	Qty
3	40021990	SYNTHETIC RUBBER : SBR - 1502 / 1712 / 1723 / 1783	1500000.000	K.G	310200000.00	6600000.00 US\$	Qty
4	28030010	CARBON BLACK	2900000.000	K.G	252155000.00	5365000.00 US\$	Qty
5	59021010	NYLON TYRE CORD FABRIC (DIPPED)	300000.000	K.G	81075000.00	1725000.00 US\$	Qty
6	59022010	POLYESTER TYRE CORD FABRIC (DIPPED)	300000.000	K.G	60630000.00	1290000.00 US\$	Qty
7	72173020	BEAD WIRE	250000.000	K.G	18800000.00	400000.00 US\$	Qty
8	38123010	RUBBER CHEMICAL : ANTIOXIDANTS	200000.000	K.G	37600000.00	800000.00 US\$	Qty
9	38121000	RUBBER CHEMICAL : ACCELERATOR	50000.000	K.G	9870000.00	210000.00 US\$	Qty
10	28429090	RUBBER CHEMICAL : RETARDERS	15000.000	K.G	3172500.00	67500.00 US\$	Qty
11	28170010	ZINC OXIDE	80000.000	K.G	9400000.00	200000.00 US\$	Qty
12	38231119	MISCELLANEOUS CHEMICALS : STEARIC ACID	115000.000	K.G	9188500.00	195500.00 US\$	Qty
13	27129010	MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX	100000.000	K.G	13395000.00	285000.00 US\$	Qty
14	34031100	MISCELLANEOUS CHEMICALS : MOULD RELEASE AGENT	50000.000	K.G	7990000.00	170000.00 US\$	Qty
15	38249025	MISCELLANEOUS CHEMICALS : FILLER (PRECIPITATED SILICA)	10000.000	K.G	658000.00	14000.00 US\$	Qty
16	38122090	MISCELLANEOUS CHEMICALS : PLASTICISERS	500000.000	K.G	32900000.00	700000.00 US\$	Qty
17	25030090	INSOLUBLE SULPHUR	50000.000	K.G	5522500.00	117500.00 US\$	Qty

				Total	1,967,866,500.00	41,869,500.00	
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Decision: According to the technical comments of DIPP dated 24.08.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Pneumatic radial tyres reinforced with nylon/polyester tyre cord warp sheet other than bus and truck tyres (off high way radial tyres for tractor and implement)	10000000.00 kg	1. Natural Rubber	3460000.00 kg
		2. Synthetic Rubber (b) PBR (b) SBR-1502 / 1712 / 1723 / 1783	1000000.00 kg 1500000.00 kg
		3. Carbon Black	2900000.00 kg
		4. Nylon Tyre Cord Fabric (Dipped)	300000.00 kg
		5. Polyester Tyre Cord Fabric (Dipped)	300000.00 kg
		6. Bead wire	250000.00 kg
		7. Rubber chemicals (d) Antioxidants (e) Accelerator (f) Retarder	200000.00 kg 50000.00 kg 15000.00 kg
		8. Zinc Oxide	80000.00 kg
		9. Misc. Chemicals (a) Stearic Acid (b) Microcrystalline Wax (c) Mould Release Agent (d) Filler (Precipated	115000.00 kg 100000.00 kg 50000.00 kg 10000.00 kg

			Silica)	
			(e) Plasticiser	500000.00 kg
			10. Insoluble Sulphur	50000.00 kg

18	Case No.: 6/9/87-ALC1/2011	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00051/AM12/	RLA File :04/24/040/00019/AM12/	Lic.No/Date:0410124247 20.05.2011	Defer Date:07.09.2011
	Decision: A copy of application forwarded to D/o C&PC on 10.06.2011, followed by reminders on 30.06.2011 and 10.08.2011(D.O. reminder) for furnishing comments expeditiously. Comments of D/o C&PC are still awaited. Hence, the Committee decided to issue another D.O. reminder to D/o C&PC for furnishing comments expeditiously.			

19	Case No.: 5/13/87-ALC1/2011	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00084/AM12/	RLA File :04/24/040/00224/AM11/	Lic.No/Date:0410124215 20.05.2011	Defer Date:07.09.2011
	Decision: A copy of application forwarded to D/o C&PC on 10.06.2011, followed by D.O. reminder on 10.08.2011 for furnishing comments expeditiously. Comments of D/o C&PC are still awaited. Hence, the Committee decided to issue another D.O. reminder to D/o C&PC for furnishing comments expeditiously.			

	Case No.: 12/15/87-ALC1/2011	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Approved
	HQ File :01/87/050/00113/AM12/	RLA File :03/94/040/00127/AM12/	Lic.No/Date:0310632390 23.05.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072090	62/0- Blended Polyol "Ecopuf B 1410 R"	16000.000	K.G	1857056.00	41920.00 US\$
				Total	1,857,056.00	41,920.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29173500	Phthalic Anhydride	785.600	K.G	57349.00	1267.00 US\$	Value & Qty
2	29094100	Diethylene Glycol	1110.400	K.G	69955.00	1546.00 US\$	Value & Qty
3	29102000	Propylene Oxide	7075.200	K.G	700443.00	15479.00 US\$	Value & Qty
4	29213090	Pentamethyldiethylenetriamine	35.200	K.G	11264.00	249.00 US\$	Value & Qty
5	29213090	Dimethylcyclohexylamine	105.600	K.G	16896.00	373.00 US\$	Value & Qty
6	34021110	Silicon Surfactant	235.200	K.G	70560.00	1559.00 US\$	Value & Qty
7	38159000	Catalyst (Toyocat F-40)	20.800	K.G	12272.00	271.00 US\$	Value & Qty
8	38159000	Catalyst (TMR-2)	46.400	K.G	24035.00	531.00 US\$	Value & Qty
				Total	962,774.00	21,275.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/77/2007-PC.II dated 19.08.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blended Polyol (Ecopuf B 1410 R)	1 kg	1. Phthalic Anhydride	0.0491 kg
		2. Diethylene Glycol	0.0694 kg
		3. Propylene Oxide	0.4422 kg
		4. Pentamethyldiethylenetriamine	0.0022 kg
		5. Dimethylcyclohexylamine	0.0066 kg

		6. Silicon Surfactant	0.0147 kg
		7. Catalyst (Toycat F-40)	0.0013 kg
		8. Catalyst (TMR 2)	0.0029 kg

21	Case No.:1/10/87-ALC1/2011	Party Name:SUPREME DEVICES PVT. LTD.	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00059/AM12/	RLA File :05/24/040/00057/AM12/	Lic.No/Date:0510291727 26.05.2011	Defer Date:07.09.2011
	Decision: A D/L No. 46011/59/2011-PC.II dated 08.07.2011 was issued to firm by D/o C&PC, followed by reminder from DGFT on 26.07.2011 giving 15 days time for submission of information. In response to above D/L, the firm vide letter dated 06.08.2011 has requested to grant more time for submission of information.			

22	Case No.:6/13/87-ALC1/2011	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00085/AM12/	RLA File :04/24/040/00225/AM11/	Lic.No/Date:0410124424 26.05.2011	Defer Date:07.09.2011
	Decision: A copy of application forwarded to D/o C&PC on 24.06.2011, followed by D.O. reminder on 10.08.2011 for furnishing comments expeditiously. Comments of D/o C&PC are still awaited. Hence, the Committee decided to issue another D.O. reminder to D/o C&PC for furnishing comments expeditiously.			

23	Case No.:7/13/87-ALC1/2011	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00086/AM12/	RLA File :04/24/040/00226/AM11/	Lic.No/Date:0410124425 26.05.2011	Defer Date:07.09.2011
	Decision: A copy of application forwarded to D/o C&PC on 24.06.2011, followed by D.O. reminder on 10.08.2011 for furnishing comments expeditiously. Comments of D/o C&PC are still awaited. Hence, the Committee decided to issue another			

D.O. reminder to D/o C&PC for furnishing comments expeditiously.

24	Case No.:8/15/87-ALC1/2011	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00109/AM12/	RLA File :03/94/040/01105/AM11/	Lic.No/Date:0310633153 27.05.2011	Defer Date:14.09.2011
	Decision: A D/L No. 46011/23/2006-PC.II dated 09.08.2011 was issued by D/o C&PC to firm. The Committee considered the case and it was decided to issue a reminder to firm enclosing a copy of D/L giving 15 days time for submission of information.			

25	Case No.:1/21/87-ALC1/2011	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00171/AM12/	RLA File :03/94/040/01104/AM11/	Lic.No/Date:0310633145 27.05.2011	Defer Date: 14.09.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2011. Comments of D/o C&PC are awaited.			

	Case No.:17/15/87-ALC1/2011		Party Name:BOSTIK INDIA PRIVATE LIMITED		Meet No/Date:21/87-ALC1/2011 24.08.2011		Status: Approved						
	HQ File :01/87/050/00118/AM12/		RLA File :07/24/040/00070/AM12/		Lic.No/Date:0710079605 03.06.2011		Defer Date:						
	Application: Request is for adhoc norms for following:												
Sl.No.		ITCHS Code		EXPORT ITEM		Qty		UOM		FOB/FOR (Rs.)		FOB (in Currency of realisation)	

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1	39051990	62/0- EVA PRIMER	15000.000	K.G	1485000.00	33000.00 US\$	
				Total	1,485,000.00	33,000.00	

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40023900	CHLORINATED RUBBER (PERGUT S , Etc.)	600.000	K.G	180000.00	4000.00 US\$	Value & Qty
2	39013000	EVA RESIN	600.000	K.G	120000.00	2666.67 US\$	Value & Qty
3	29023000	TOLUENE	13950.000	K.G	976500.00	21700.00 US\$	Value & Qty
				Total	1,276,500.00	28,366.67	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/33/2011-PC.II dated 07.08.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Eva Primer	1 kg	1. Toluene	0.930 kg
		2. Eva Resin	0.040 kg
		3. Chlorinated Rubber	0.040 kg

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Case No.:18/15/87-ALC1/2011	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
HQ File :01/87/050/00119/AM12/	RLA File :07/24/040/00072/AM12/	Lic.No/Date:0710079603 03.06.2011	Defer Date:14.09.2011

Decision: A D/L No. 46011/62/2010-PC.II dated 05.08.2011 was issued by D/o C&PC to firm followed by reminder from DGFT on 23.08.2011 giving 15 days time for submission of information. Reply still awaited from the firm.

Case No.: 5/17/87-ALC1/2011	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Approved
HQ File :01/87/050/00136/AM12/	RLA File :07/24/040/00071/AM12/	Lic.No/Date:0710079602 03.06.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39095000	62/0- ISOCYANATE TERMINATED SOLVENT FREE POLYURETHANE RESIN	8800.000	K.G	1416800.00	30800.00 US\$
				Total	1,416,800.00	30,800.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29291090	METHYLENE DI ISOCYANATE	6248.000	K.G	812240.00	17657.39 US\$	Value & Qty
2	39072090	POLYETHER POLYOL	1760.000	K.G	237600.00	5165.22 US\$	Value & Qty
3	39072090	POLYETHER TRIOL	880.000	K.G	162800.00	3539.13 US\$	Value & Qty
				Total	1,212,640.00	26,361.74	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/33/2011-PC.II dated 07.08.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Isocyante Terminated Polyurethane	1 kg	1. Methylene Di Isocyante	0.7100 kg
		2. Polyether Polol	0.2000 kg
		3. Polyether Triol	0.1000 kg

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Case No.:16/15/87-ALC1/2011	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Approved																																
HQ File :01/87/050/00117/AM12/	RLA File :09/24/040/00013/AM12/	Lic.No/Date:0910046998 06.06.2011	Defer Date:																																
Application: Request is for adhoc norms for following:																																			
<table><tr><td>Sl.No.</td><td>ITCHS Code</td><td>EXPORT ITEM</td><td>Qty</td><td>UOM</td><td>FOB/FOR (Rs.)</td><td>FOB (in Currency of realisation)</td></tr><tr><td>1</td><td>39069090</td><td>62/0- FLOSPERSE 10020 CM</td><td>36000.000</td><td>K.G</td><td>1355580.00</td><td>30600.00 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>1,355,580.00</td><td>30,600.00</td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39069090	62/0- FLOSPERSE 10020 CM	36000.000	K.G	1355580.00	30600.00 US\$					Total	1,355,580.00	30,600.00											
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																													
1	39069090	62/0- FLOSPERSE 10020 CM	36000.000	K.G	1355580.00	30600.00 US\$																													
				Total	1,355,580.00	30,600.00																													
<table><tr><td>Sl.No.</td><td>ITCHS Code</td><td>IMPORT ITEM</td><td>Qty</td><td>UOM</td><td>CIF (Rs.)</td><td>CIF (Currency)</td><td>Limiting Factor (Value/Qty/Value & Qty)</td></tr><tr><td>1</td><td>29161100</td><td>Acrylic acid Liquid</td><td>8586.000</td><td>K.G</td><td>970218.00</td><td>21465.00 US\$</td><td>Value & Qty</td></tr><tr><td>2</td><td>28369000</td><td>Sodium Hypo phosphite Powder</td><td>144.000</td><td>K.G</td><td>16272.00</td><td>360.00 US\$</td><td>Value & Qty</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>986,490.00</td><td>21,825.00</td><td></td></tr></table>				Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	1	29161100	Acrylic acid Liquid	8586.000	K.G	970218.00	21465.00 US\$	Value & Qty	2	28369000	Sodium Hypo phosphite Powder	144.000	K.G	16272.00	360.00 US\$	Value & Qty					Total	986,490.00	21,825.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)																												
1	29161100	Acrylic acid Liquid	8586.000	K.G	970218.00	21465.00 US\$	Value & Qty																												
2	28369000	Sodium Hypo phosphite Powder	144.000	K.G	16272.00	360.00 US\$	Value & Qty																												
				Total	986,490.00	21,825.00																													
Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/141/2005-PC.II dated 19.08.2011, following adhoc norms are approved :																																			
<table><tr><td>EXPORT ITEM</td><td>QTY</td><td>IMPORT ITEM</td><td>QTY</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY																												
EXPORT ITEM	QTY	IMPORT ITEM	QTY																																

Flosperseliquid Solids 40+/-2%)	10020 (Non Volatile	CM	1 kg	1. Acrylic Acid	0.2385 kg
				2. Sodium Hypo Phosphite	0.0040 kg

Case No.:12/14/87-ALC1/2011	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Approved
HQ File :01/87/050/00101/AM12/	RLA File :02/24/040/00047/AM12/	Lic.No/Date:0210160139 10.06.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39012000	63/0- HDPE (High Density Polyethylene) granules/LLDPE (Linear Low Density Polyethylene) granules	17350.000	M.T	1108665000.00	24637000.00 US\$
				Total	1,108,665,000.00	24,637,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	27101190	Naphtha	39360.210	M.T	893058151.00	19845736.70 US\$	Qty
2	29420090	Solvent:Exxsol Hexane Fluid/ Hydrosol n-hexane-Solane Hexane 45/ Exxsol Hexane RD/Hexane (Polymerisation Grade)	260250.000	K.G	3407974.00	75732.75 US\$	Qty
3	38151900	Catalyst:PZ/RZ/LYNX 200 HAH Catalyst in Hexane Slurry/C-Donor/SILANE CHM-DIMETHOXY/TEAL-S/TEA-S-23/Z. 212 AVANT/ Z. 213 AVANT/ Z. 218-2 AVANT/Z. 230-2	7981.000	K.G	50998590.00	1133302.00 US\$	Qty

		AVANT/ TIBAL/ Tetrahydrofuran, Liquid					
4	28112200	Additives: Atmer 163/Crodamide ER/Neutron-S/Kemamide E/Armoslip E/DHT-4A/ STABIACE HT-P/Hycite 713/Ceasit FI VEG Code 5900/ Petlin LDPE C 150Y/ KYNAR FLEX PPA 5301/ Viton FreeFlow Z100/ Optibloc 10/ Atmer 129 V/ Calcium Stearate WLC Grade/ Lotrene FB3003 etc	108871.000	K.G	10043373.00	223186.06 US\$	Qty
5	38123090	Anti- oxidants: Tinuvin 783 FDL/Hostavin N 30/Cyanox 1790/ Cyasorb THT 4801/Irganox 1076/ Evernox 76/Songnox 1076/Irganox 1010/ Evernox 10/Irgafos 168/ Everfos 168/Richfos 168/ Songnox 1680/Irgafos P-EPQ/ Hostanox P-EPQ P/ Irganox PS 800 FD/ Songnox DLTP/DLTP YOSHITOMI/etc	41640.000	K.G	6464610.00	143658.00 US\$	Qty
				Total	963,972,698.00	21,421,615.51	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/101/2008-PC.II dated 09.03.2010, handed over in the Meeting by Technical Representative of D/o C&PC, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE / LLDPE Granules	1 MT	1. Naphtha	2.2686 MT
		2. Solvent (Exxsol Hexane Fluid/Exsol Hexane RD/Hydrosol n-hexane-Solane Hexane 45/Hexane Polymerization Grade)	15.000 kg
		3. Catalyst (PZ/RZ/LYNX 200 HAH Catalyst in Hexane Slurry/C-Donor/Silane CHM Dimethoxy/Teal-S/Tea-S-23/Z212 AVANT/Z213/AVANT/Z218-2AVANT/Z230-2 AVANT/TIBAL/Tetrahydrofuran)	0.460 kg
		4. Additives (Atmer 163/Crodamide ER/Atmer SA 1753/Neutron-S/Kemamide E/Armoslip E/DHT-4 A/Stabiace HT-P/Hycite 713/Ceasit FI VEG Code 5900/Petlin LD/Kynar Flex PPA 5301/Viton Freeflow	6.275 kg

		Z100/Optibloc 10/Cithrol GMS 0400/Atmer 129V/Calcium Stearate – WLC Grade)	
		5. Antioxidants (Tinuvin 783 FDL/Hostavin N 30/Cyanox 1790/Cyasorb THT 4801/Annox PP 18/Hostanox 016 RRDE/Irganox 1076/Evernox 76/Songnox 1076/Irganox 1010/Evernox 10/Irgafos 168/Everfos 168/Songnox 1680/Irgafos P-EPQ P/Hostanox P-EPQ P/Irganox PS 800/Songnox DLTDP/DLTP Yoshitomi)	2.400 kg

31	Case No.:11/18/87-ALC1/2011	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00148/AM12/	RLA File :03/94/040/00197/AM12/	Lic.No/Date:0310635403 10.06.2011	Defer Date:14.09.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 28.07.2011. Comments of D/o C&PC are awaited.			

32	Case No.:12/18/87-ALC1/2011	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00149/AM12/	RLA File :03/94/040/00206/AM12/	Lic.No/Date:0310635410 10.06.2011	Defer Date:14.09.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 28.07.2011. Comments of D/o C&PC are awaited.			

33	Case No.:5/12/87-ALC1/2011	Party Name:SPERRY PLAST LTD.	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00079/AM12/	RLA File :05/24/040/00089/AM12/	Lic.No/Date:0510293371 14.06.2011	Defer Date:14.09.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 05.07.2011. Comments of D/o C&PC are awaited.			

34	Case No.:13/18/87-ALC1/2011	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00150/AM12/	RLA File :03/94/040/00249/AM12/	Lic.No/Date:0310637525 21.06.2011	Defer Date:14.09.2011
	Decision: A D/L No. 46011/64/2006-PC.II dated 26.07.2011 was issued by D/o C&PC to firm followed by reminder from DGFT on 17.08.2011 giving 15 days time for submission of information. Reply still awaited from the firm			

35	Case No.:10/13/87-ALC1/2011	Party Name:INK & PRINT	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00089/AM12/	RLA File :05/23/040/00061/AM12/	Lic.No/Date:0510294337 22.06.2011	Defer Date:14.09.2011
	Decision: A copy of application was forwarded to D/o C&PC on 05.07.2011. However, Technical Representative of D/o C&PC informed that the export product comes under Rubber Category and not of Plastic. Hence a copy of application has been handed over in the Meeting to the Technical Representative of DIPP.			

36	Case No.:6/21/87-ALC1/2011	Party Name:R.R.KABEL LIMITED,	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00176/AM12/	RLA File :03/95/040/00139/AM12/	Lic.No/Date:0310637974 22.06.2011	Defer Date: 14.09.2011

Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2011. Comments of D/o C&PC are awaited.

37	Case No.:2/21/87-ALC1/2011	Party Name:ASHLAND INDIA PRIVATE LIMITED	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00172/AM12/	RLA File :03/94/040/01168/AM11/	Lic.No/Date:0310638137 23.06.2011	Defer Date: 14.09.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2011. Comments of D/o C&PC are awaited.			

38	Case No.:7/14/87-ALC1/2011	Party Name:SINGH PLASTICISERS & RESINS (I) PVT.LTD.	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00096/AM12/	RLA File :05/24/040/00105/AM12/	Lic.No/Date:0510294488 24.06.2011	Defer Date:14.09.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 19.07.2011. Comments of D/o C&PC are awaited.			

	Case No.:6/17/87-ALC1/2011	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Approved
	HQ File :01/87/050/00137/AM12/	RLA File :07/24/040/00089/AM12/	Lic.No/Date:0710080133 24.06.2011	Defer Date:
	Application: Request is for adhoc norms for following:			

FOB (in

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<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>Currency of realisation)</i>
1	39042290	63/0- PVC COMPOUND CONTAINING 14495 KGS OF PVC RESIN, 6588 KG OF DI-OCTYLE PHTHALATE, 5271 KGS OF CALCIUM CARBONATE AND 538 KGS OF STABILIZERS	26892.000	K.G	1492524.00	32271.00 US\$
				Total	1,492,524.00	32,271.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042110	PVC RESIN	14784.000	K.G	737010.12	16144.80 US\$	Value & Qty
2	29173920	DI OCTYLE PHTHALATE	6719.000	K.G	543965.40	11916.00 US\$	Value & Qty
				Total	1,280,975.52	28,060.80	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/33/2009-PC.II dated 05.08.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound (Cable Grade)	1 kg	1. PVC Resin	0.5497 kg
		2. Di-Octyl Phthalate	0.2499 kg

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Case No.:15/18/87-ALC1/2011	Party Name:POWERBAND INDUSTRIES PRIVATE LIMITED	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
HQ File :01/87/050/00152/AM12/	RLA File :03/95/040/00211/AM12/	Lic.No/Date:0310638472 24.06.2011	Defer Date:14.09.2011

Decision: A D/L No. 46011/76/2011-PC.II dated 19.08.2011 was issued by D/o C&PC to firm. The Committee considered the case and it was decided to issue a reminder to firm enclosing a copy of D/L giving 15 days time for submission of information.

41	Case No.:4/21/87-ALC1/2011	Party Name:KUNAL EXPORTS.,	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00174/AM12/	RLA File :03/94/040/00271/AM12/	Lic.No/Date:0310638527 24.06.2011	Defer Date: 14.09.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2011. Comments of D/o C&PC are awaited.			

42	Case No.:11/14/87-ALC1/2011	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00100/AM12/	RLA File :04/24/040/00091/AM12/	Lic.No/Date:0410125321 27.06.2011	Defer Date:07.09.2011
	Decision: A copy of application forwarded to D/o C&PC on 08.07.2011, followed by D.O. reminder on 10.08.2011 for furnishing comments expeditiously. Comments of D/o C&PC are still awaited. Hence, the Committee decided to issue another D.O. reminder to D/o C&PC for furnishing comments expeditiously.			

43	Case No.:5/21/87-ALC1/2011	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00175/AM12/	RLA File :03/94/040/00273/AM12/	Lic.No/Date:0310638840 27.06.2011	Defer Date: 14.09.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2011. Comments of D/o C&PC are awaited.			

	Case No.:11/21/87-ALC1/2011	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
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44	HQ File :01/87/050/00181/AM12/	RLA File :09/24/040/00096/AM12/	Lic.No/Date:0910047330 28.06.2011	Defer Date: 14.09.2011
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2011. Comments of D/o C&PC are awaited.				

45	Case No.:3/21/87-ALC1/2011	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00173/AM12/	RLA File :03/94/040/00255/AM12/	Lic.No/Date:0310640045 04.07.2011	Defer Date: 14.09.2011
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2011. Comments of D/o C&PC are awaited.				

46	Case No.:21/15/87-ALC1/2011	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00122/AM12/	RLA File :04/24/040/00020/AM12/	Lic.No/Date:0410125661 05.07.2011	Defer Date:07.09.2011
Decision: A copy of application forwarded to D/o C&PC on 12.07.2011, followed by D.O. reminder on 10.08.2011 for furnishing comments expeditiously. Comments of D/o C&PC are still awaited. Hence, the Committee decided to issue another D.O. reminder to D/o C&PC for furnishing comments expeditiously.				

	Case No.:1/16/87-ALC1/2011	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Approved
	HQ File :01/87/050/00127/AM12/	RLA File :05/23/040/00134/AM12/	Lic.No/Date:0510295902 06.07.2011	Defer Date:
Application: Request is for adhoc norms for following:				
				FOB (in

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	Currency of realisation)
1	39201019	62/0- Printed Plastic Cards (19000000) (Using Calendared Plastic Sheet PVC/ABS, PVC/AD (95 MT) of 80+/-10%, 320+/-10% & 800+/-10% Micron & other consumable i.e Printing Ink, UV Primer, UV Varnish, offset Image Plates, Washing Chemicals, Printing Rubber Blankets (Metal Back) & Punching Tools)	95.000	M.T	38000000.00	826087.00 US\$
				Total	38,000,000.00	826,087.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39201019	SDK-1, heat resistant smart card material i.e Calendared Plastic Sheets (PVC/ABS, PVC/AD) (80+/-10%, 320+/-10% & 800+/-10% Micron SDK-1)	133.000	M.T	16625090.00	361415.00 US\$	Value & Qty
2	32151190	Printing Inks (Consumables for Printing on Cards)	1995.000	K.G	2542650.00	55275.00 US\$	Value & Qty
3	32099090	UV Primer (Consumable for coating on cards)	1995.000	K.G	1197150.00	26025.00 US\$	Value & Qty
4	32099090	UV Varnish (Consumable for coating on cards)	1995.000	K.G	1197150.00	26025.00 US\$	Value & Qty
5	84439990	Water less offset Image Plates (Consumable for Printing Plates)	1140.000	Number	285200.00	6200.00 US\$	Value & Qty
6	34029041	Chemicals NP 1/NA-1/DP-1/PA-F (Consumable for Washing of Plate)	19.000	Litre	19090.00	415.00 US\$	Value & Qty
7	84439990	Printing Rubber Blankets (Consumable for printing purpose 525 x 414 MM (Thickness 1.62 MM +/-5%)	209.000	Number	1264080.00	27480.00 US\$	Value & Qty
8	84612019	Punching Tools (Tools to cut plastic sheet)	9.000	Set	760150.00	16525.00 US\$	Value & Qty
				Total	23,890,560.00	519,360.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/80/2008-PC.II dated 07.08.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Printed Plastic Cards (for SIM Card GSM/CDMA)	1 kg	1. SDK-1, heat resistant smart card material i.e. Calendared Plastic Sheets (PVC/ABS, PVC/AD)	1.36 kg
		2. Printing Inks	0.020 kg
		3. UV Primer	0.011 kg
		4. UV Varnish	0.020 kg
		5. Water less Offset Image Plates	0.01 Nos.
		6. Chemicals NP 1/NA-1/DP-1/PA-F	0.20 ml
		7. Printing Rubber Blankets	0.002 No.
		8. Punching Tools	1% of FOB value of export

Case No.:2/16/87-ALC1/2011	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Approved
HQ File :01/87/050/00128/AM12/	RLA File :04/24/040/00103/AM12/	Lic.No/Date:0410125730 07.07.2011	Defer Date:

Application: Request is for adhoc norms for following:

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Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39219099	63/0- PVC RIGID BLOCK H60	1747.000	Number	16380774.00	358834.00 US\$
				Total	16,380,774.00	358,834.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39219099	H60 FOAM BLANK	1920.000	Number	12270717.00	268800.00 US\$	Value & Qty
				Total	12,270,717.00	268,800.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/61/2009-PC.II dated 05.08.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Rigid Blocks H60	1747 Nos.	H60 PVC Rigid Foam Blank	1834 Nos.

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Case No.:3/16/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
HQ File :01/87/050/00129/AM12/	RLA File :31/83/040/00055/AM12/	Lic.No/Date:3110049115 07.07.2011	Defer Date:14.09.2011
Decision: A D.O. letter was sent to Zonal Jt. DGFT, Mumbai on 11.08.2011 for sending application copy expeditiously. However, the application is still awaited. Hence, the Committee decided to issue another D.O. reminder to Zonal Jt. DGFT, Mumbai for sending application expeditiously.			

Case No.:4/16/87-ALC1/2011	Party Name:GUJARAT RAFFIA INDUSTRIES LTD	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
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50	HQ File :01/87/050/00130/AM12/	RLA File :08/24/040/00371/AM11/	Lic.No/Date:0810101282 11.07.2011	Defer Date:14.09.2011
Decision: A copy of application has been forwarded to D/o C&PC on 09.08.2011. Comments of D/o C&PC are awaited.				

51	Case No.:5/16/87-ALC1/2011	Party Name:SAKATA INX (INDIA) LTD.	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00131/AM12/	RLA File :05/24/040/00104/AM12/	Lic.No/Date:0510296371 12.07.2011	Defer Date:14.09.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 02.08.2011. Comments of D/o C&PC are awaited.			

52	Case No.:1/17/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00132/AM12/	RLA File :31/83/040/00056/AM12/	Lic.No/Date:3110049244 15.07.2011	Defer Date:14.09.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 23.08.2011. Comments of D/o C&PC are awaited.			

53	Case No.:2/17/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00133/AM12/	RLA File :31/83/040/00077/AM12/	Lic.No/Date:3110049245 15.07.2011	Defer Date:14.09.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 23.08.2011. Comments of D/o C&PC are awaited.			

	Case No.:4/17/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
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54	HQ File :01/87/050/00135/AM12/	RLA File :31/83/040/00076/AM12/	Lic.No/Date:3110049277 18.07.2011	Defer Date:14.09.2011
Decision: A copy of application has been forwarded to D/o C&PC on 23.08.2011. Comments of D/o C&PC are awaited.				

55	Case No.:7/21/87-ALC1/2011	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00177/AM12/	RLA File :03/95/040/00239/AM12/	Lic.No/Date:0310643117 19.07.2011	Defer Date: 21.09.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2011. Comments of D/o C&PC are awaited.			

56	Case No.:12/21/87-ALC1/2011	Party Name:GLENROCK RUBBER PRODUCTS PVT. LTD.	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00182/AM12/	RLA File :10/24/040/00027/AM12/	Lic.No/Date:1010044433 22.07.2011	Defer Date: 21.09.2011
	Decision: A copy of application has been forwarded to DIPP on 19.08.2011. Comments of DIPP are awaited.			

57	Case No.:8/21/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00178/AM12/	RLA File :07/24/040/00132/AM12/	Lic.No/Date:0710080859 25.07.2011	Defer Date: 21.09.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2011. Comments of D/o C&PC are awaited.			

58	Case No.:9/21/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00179/AM12/	RLA File :07/24/040/00135/AM12/	Lic.No/Date:0710080858 25.07.2011	Defer Date: 21.09.2011

Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2011. Comments of D/o C&PC are awaited.

59	Case No.:10/21/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00180/AM12/	RLA File :07/24/040/00137/AM12/	Lic.No/Date:0710080857 25.07.2011	Defer Date: 21.09.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2011. Comments of D/o C&PC are awaited.			

60	Case No.:13/21/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00183/AM12/	RLA File :31/83/040/00090/AM12/	Lic.No/Date:3110049750 11.08.2011	Defer Date: 21.09.2011
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. letter to concerned RLA for sending the application expeditiously.			

61	Case No.:14/21/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00184/AM12/	RLA File :31/83/040/00087/AM12/	Lic.No/Date:3110049780 12.08.2011	Defer Date: 21.09.2011
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. letter to concerned RLA for sending the application expeditiously.			

62	Case No.:15/21/87-ALC1/2011	Party Name:ROMIT RESINS PVT.LTD	Meet No/Date:21/87-ALC1/2011 24.08.2011	Status: Deferred
	HQ File :01/87/050/00185/AM12/	RLA File :03/95/040/00368/AM12/	Lic.No/Date:0310648697 16.08.2011	Defer Date: 21.09.2011

Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. letter to concerned RLA for sending the application expeditiously.

Meeting ended with thanks to Chair and all participants.
